

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

COURT – IV

25.

IA-1041/2024 in C.P.(IB)/592(MB)/2022

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 06.05.2024

NAME OF THE PARTIES: Amit Infra-Logic (India) Private Limited  
Vs  
Radius & Deserve Builders LLP

SECTION: 9, 60(5) OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

**ORDER**

1. Mr. Gaurav Joshi, Ld. Sr. Counsel a/w Drishti Das, Vihit Shah i/b Cyril Amarchand Mangaldas, Ld. Counsel for the Applicant present. Mr. Andhyarujina, Ld. Sr. Counsel a/w Karan Bhide and Priya Singh i/b Swapnil Khatri, Ld. Counsel for the R2 present. Mr. Shyam Kapadia a/w Aneesa Chema i/b Amir Arsiwala, Ld. Counsel for R1 present.
2. List this matter on 12.06.2024.

Sd/-  
ANU JAGMOHAN SINGH  
Member (Technical)

Sd/-  
KISHORE VEMULAPALLI  
Member (Judicial)